

Withholding of Work and Residence Permits from Kenya Indians

1177. SHRI M. L. SONDHI :
 SHRI B.K. DASCHOWDHURY :
 SHRI R.K. AMIN :
 SHRI S.K. TAPURIAH :
 SHRI GADILINGANA GOWD :
 SHRI MEETHA LAL MEENA :
 SHRI R. V. NAIK :
 SHRI SITARAM KESRI :
 SHRI BALRAJ MADKOK :
 SHRI RAM AVTAR SHARMA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Government of Kenya have taken a decision to withhold Work and Residence Permits to Indians holding British Passports ;

(b) if so, the number of such Indians who will be affected thereby ;

(c) the reaction of the Government of India in the matter ; and

(d) whether any discussion has been held with the Government of U.K. in this regard and if so, the result thereof ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) :

(a) Yes, Sir.

(b) The exact number of the affected persons is not known.

(c) and (d). The people holding British passports are primarily the responsibility of the Government of United Kingdom. So far as the citizens of U.K. of Indian origin are concerned, arrangements have already been made between the Governments of India the United Kingdom in regard to the resettlement of those who may be compelled to leave Kenya and wish to come to India.

Grant of Visas for Indians by Pakistan

1178. SHRI M. L. SONDHI :
 SHRI GEORGE FERNANDES :
 SHRI B. K. DASCHOWDHARY :
 SHRI R. V. NAIK :
 SHRI GADILINGANA GOYAL :
 SHRI S. K. TAPURIAH :
 SHRI R. K. AMIN :

SHRI SAMAR GUHA :
 SHRI K. LAKKAPPA :
 SHRI SURENDRANATH DWIVEDY :

SHRI J. AHMED :
 SHRI DINKAR DESAI :
 SHRI RANJIT SINGH :
 SHRI BALRAJ MADHOK :
 SHRI BENI SHANKER SHARMA
 SHRI HARDAYAL DEVGUN :
 SHRI D. C. SHARMA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) Whether it is a fact that the Pakistan Government have stopped issuing visas to Indian Citizens intending to visit Pakistan ; and

(b) If so, the reaction of Government of India thereto ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) :

(a) No, Sir.

(b) Does not arise.

Cease Fire Violations by Pakistan

1179. SHRI G. C. NAIK :
 SHRI D. AMAT :
 DR. SUSHILA NAYAR :
 SHRI A. SREEDHARAN :
 SHRI K. LAKKAPPA :

Will the Minister of DEFENCE be pleased to state :

(a) The number of cease-fire violations committed by Pakistan during the period from 1st April, 1968 to 31st December, 1968 ;

(b) the figures for the corresponding period in the last year ; and

(c) the action taken by Government in each case ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) During this period, Pakistan committed 1,471 violations of the Ceasefire Agreement of 1949, in J. & K.

(b) 1,480.

(c) Ceasefire violation complaints have been lodged with the U. N. Military Observers in all these cases. Besides, necessary precautionary measures have also been taken.